

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 301**  
**(IB)- 299(ND)2019**  
**IA/1252/2019**

**IN THE MATTER OF**

**M/s. Banyan Tree Developers Pvt. Ltd.**

**...Applicant/Petitioner**

**Versus**

**M/s. Parivartan Buildtech Pvt. Ltd.**

**...Respondent**

**SECTION : 9 of IBC Code, 2016**

**Order Delivered on 23.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT: Mr. Sanjeev Sagar, Ms. Nazia Parveen & Mr. Kamal Agarwal-  
for Applicant, Mr. Kanishk Khetan-for Liquidator**

**ORDER**

**IA/1252/2019: The Application has been filed by one M/s Tomar Construction Company against the rejection of its claim by the RP. The Matter is called. There is no representation on behalf of the Applicant. Counsel for the Liquidator is present. The CD is already under Liquidation. The Matter is adjourned.**

List the matter on 2<sup>nd</sup> November, 2020.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (J)**